to Questions

(ख) से (घ) सेबी ने सचित किया है कि भारतीय औद्योगिक विकास बैंक ने 26 फरवरी, 1996 को 500 करोड़ रुपए मूल्य के आरक्षित प्रतिदेय बांड के सार्वजनिक निर्गम की घोषणा की. जिसमें 500 करोड रुपए की अतिरिक्त राशि के प्रातिधारण का विकल्प भी था जो कि विकास वित्त संस्थाओं के लिए सेबी के दिशानिर्देशों के अन्तर्गत अनुमत है। निर्गम को कल 1511.40 करोड़ रूपए का अभिदान प्राप्त हुआ। भारतीय औद्योगिक विकास बैंक ने निर्गम में प्राप्त अतिरिक्त अभिदान के प्रतिघारण के लिए सेबी को आवेदन किया था। सेबी ने आप्रह स्वीकार नहीं किया। तदन्तर, भारतीय औद्योगिक विकास बैंक ने असफल आवंटियों को - अतिरिक्त अभिदान वापस करते हुए उसी आवदेन में बांडों के निजी स्थापन का एक अलग प्रस्ताव किया। सेबी ने स्पष्ट किया है कि सेबी के तरजीही आवंटन संबंधी दिशानिर्देशों का उल्लंघन नहीं हुआ है। जब कभी भी इसके अधिनियम, विनियम एवं दिशानिर्देशों का उल्लंघन होगा. सेबी निरन्तर कारवाई करता रहेगा। Increase in Tax Compliance and Collec-

324. DR. D. VENKATESHWAR RAO: Will the Minister of FINANCE be pleased to state:

tion

- (a) whether the tax compliance in the country has gone up by 21% and the collection of both direct and indirect taxes upto Rs. 33,000 crores;
- (b) if so, whether inspite of this increase the tax default is still higher;
- (c) if so, in which category i.e., industrialists businessmen, film actors, bureaucrates and politicians are the highest defaulters in the tax evasion; and
- (d) what further steps are being taken ato increase the tax collection?

THE MINISTER OF FINANCE AND THE MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM):

(a) to (d) The Information is being collected and will be laid on the Table of the House.

Linking of Tourist Spots in Gujarat by Air or Rail

325. SHRI RAJUBHAI A PARMAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- jarat especially in Saurashtra-Kutch region which are not yet linked by air or rail; and
- (b) the steps taken or being taken by Government to link these places by air or rail?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) There are several tourist spots identified by the State Government in Gujarat including Saurashtra-Kutch region. However, tourist spots which are presently airlinked are Ahmedabad, Bhavnagar, Bhuj, Jamnagar, Kandla, Keshod, Porbandar, Rajkot and Vadodra.

Modhera, where a Sun Temple is situated is not having rail link but is connected by road and is served by Mehsana rail head. Hówever, Dwarka, Porbandar, Veraval, Junagarh, Chorwad, Palitana, Kosad, DIU & Sasangir are major tourist centres is Saurashtra/Kutch region of Gujarat State and are linked by rail and road.

(b) The linkage of tourist places by air depends upon the commercial viability. Similarly, linkage of tourist places by rail is based on the availability of resources and inter se priority as also specific requests from the State Governments.

Enrolment of Government servants as advocate

326. SHRI O.P. KOHLI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Unstarred Questions 1450 and 3190 given in the Rajya Sabha on 3rd March, 1994 and 18th August, 1994 respectively and state:

- (a) whether Government have issued any orders banning the enrolment of Government servants as advocates who have not been appointed as law officers; and
 - (b) if so, the details thereof?